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Per Tribunal
Applicant in person/by None
Advocate / Respondent by R.K. Shetty
Counsel Time over
The matter adjourned to 31/1/2000
for

Date: 19/1/2000

Dy. Registrar
19/1

31/1/2000-21 (64/95)
None for the Applicants.
Shri R.K. Shetty for Respondents.

As a last chance, the case is adjourned. If there is no appearance on the next date, the case will be decided on merits. The record of DPCs and other relevant records may be produced on the next date.

Copy of the order be given to counsel for Respondents.
Adjourned to 1/3/2000.

(S.L. JAIN) MEMBER(J)
(B.N. BAHADUR) MEMBER(A)

Order/Judgement despatched to Applicant/Respondent(s) on 8/2/2000
9/2/2000

Per Tribunal (14)
Applicant in person / by
Advocate / Respondent by Mr R.K. Shetty
Counsel Time over
The matter adjourned to 12/4/2000 for final hearing

Date: 11/3/2000

Dy. Registrar

Per Tribunal
Applicant in Person/by None
Advocate/Respondent by R.K. Shetty
Counsel for
The matter adjourned to 23/4/2000
For
Dy. Registrar

Date: 12/4/2000

(6)

23/6/2000

Time for applicant for the third time.
Shri RK Sharma for respondents,

Dismissed for default.

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Rajendra

23/6/2000

Shri

23/6/2000

Order/Judgement despatched
to Applicant/Respondent (s)
on 17/7/2000

8/2/17